



GOVERNMENT OF INDIA  
OFFICE OF THE COMMISSIONER,  
CGST & CENTRAL EXCISE,  
SILIGURI COMMISSIONERATE  
SILIGURI, WB



GOVERNMENT OF SIKKIM  
FINANCE, REVENUE & EXPENDITURE DEPTT.  
COMMERCIAL TAXES DIVISION  
GANGTOK  
SIKKIM

ORDER No. 01 /2018 dated 13.03.2018

**Sub: Division of Migrated Taxpayers' base between the Central Government and Government of Sikkim**

In accordance with the guidelines issued by the GST Council Secretariat Circular No. 01/2017 dated 20.09.2017, issued vide F. No. 166/Cross Empowerment/GSTC/2017 with respect to the division of Taxpayers' base between the Central Government and State Governments to ensure single interface under GST, the State Level Committee comprising Sri Bamin Tari, the Commissioner of Central Taxes, Siliguri Commissionerate, Siliguri, WB and Ms. Dipa Basnet, the Commissioner of State Taxes, Sikkim, have hereby decided to assign the leftover migrated taxpayers registered in the state of Sikkim in the following manner;

**1. Taxpayers with Turnover above Rs. 1.5 Crore**

- (a) Taxpayers falling under the jurisdiction of the Centre—a total of 5 taxpayers as per ANNEXURE—1A

Sl. No.	Taxpayers Name	GSTIN
01	INDUS TOWERS LIMITED	11AABCI7776B2ZU
.....	.....	.....
05	TASHI DOMA BHUTIA	11BRAPB8344J1Z5

- (b) Taxpayers falling under the jurisdiction of the State—a total of 4 taxpayers as per ANNEXURE—1B

Sl. No.	Taxpayers Name	GSTIN
01	UNITED INDIA INSURANCE COMPANY LIMITED	11AAACU5552C1ZW
.....	.....	.....
04	SIDDI VINAYAK ENTERPRISES	11ACEFS0808E1ZR



**2. Taxpayers with Turnover below Rs. 1.5 Crore**

- (a) Taxpayers falling under the jurisdiction of the Centre—a total of 9 taxpayers as per ANNEXURE—2A

Sl. No.	Taxpayers Name	GSTIN
01	RAKESH AGARWAL	11ACCPA3316P1Z2
.....	.....	.....
09	UDAI CHANDRA SHARMA	11DKFPS3457F2Z7

- (b) Taxpayers falling under the jurisdiction of the State—a total of 81 taxpayers as per ANNEXURE—2B

Sl. No.	Taxpayers Name	GSTIN
01	PAWAN KUMAR AGARWAL	11BCKPA3513P1ZU
.....	.....	.....
81	TENZING WANGCHUK DHOPTHAPA	11COOPD8220F1ZC

The Trade and Industry Associations/Chambers of Commerce are requested to bring the contents of this Order to the notice of all their members.

If any of the migrated taxpayer name/GSTIN is not figuring in either ANNEXURE—1A or in ANNEXURE—1B or in ANNEXURE—2A or in ANNEXURE—2B, they may send an email to [Siliguri@excise.nic.in](mailto:Siliguri@excise.nic.in) (the Centre) or to [Sikkim.ctd@gov.in](mailto:Sikkim.ctd@gov.in) (the State).

**Encls:**

1. List of Centre Taxpayers with turnover above Rs. 1.5 Crore as ANNEXURE—1A (softcopy)
2. List of State Taxpayers with turnover above Rs. 1.5 Crore as ANNEXURE—1B (softcopy)
3. List of Centre Taxpayers with turnover below Rs. 1.5 Crore as ANNEXURE—2A (softcopy)
4. List of State Taxpayers with turnover below Rs. 1.5 Crore as ANNEXURE—2B (softcopy)

  
 (BAMIN TALWAR)  
 Commissioner, Customs & CGST  
 Siliguri CGST & CX Commissionerate,  
 Siliguri, WB

  
 (DIPA BASNET)  
 Commissioner, Commercial Taxes Division  
 Government of Sikkim, Gangtok  
 Gangtok, Sikkim

C. No. V(30)14/GST/Tech/JWC/Slg.Com/2017-18/4002-12<sup>2</sup> dated 20-3-18

Copy to: for information and necessary action (Annexures through email):

1. The Member (GST), CBEC, North Block, New Delhi-110001.
2. The Pr. Chief Commissioner, CGST & CX, Kolkata Zone, Kolkata, GST Bhawan, 180, Shantipally, Rajdanga Main Road, Kolkata- 700107 [cckolkatazone@yahoo.co.in]
3. The Director General, Directorate General of Systems and Data Management, CBEC, Tower-A, NBCC Saket, Pushpa Vihar, New Delhi - 110017 [dg.sys-cbec@nic.in] along with Annexure both in pdf. format and in excel sheet
4. The Commissioner of CGST & CX (Appeals), Siliguri Appeal Commissionerate, Siliguri, [Siliguri.appeals@gov.in]
5. The Commissioner of CGST & CX (Audit), Durgapur Audit Commissionerate, Satyajit Roy Sarani, City Centre, Durgapur-713216 [durgapuraudit2017@gmail.com]
6. The Assistant Commissioner, CGST & CX, Gangtok Division [gtk\_div@rediffmail.com] with the direction to circulate the contents to all the Range officers.
7. Notice Board
8. Webmaster, CBEC, New Delhi [webmaster.cbec@icegate.gov.in] CBEC, Tower-A, NBCC Saket, Pushpa Vihar, New Delhi - 110017 along with Annexures both in PDF format and in excel sheet with the request to upload in the website.
9. Webmaster, Kolkata Zonal Website, GST Bhawan, 180, Shantipally, Rajdanga Main Road, Kolkata- 700107 with the request to upload in the Kolkata zonal website
10. Confederation of Indian Industry, Sikkim State Office, City Centre, Block-F, No.-0313, Siliguri—734010 [laxmi.kaushal@cii.in] with the request to disseminate the contents among its members.
11. Sikkim Chamber of Commerce, Mahatma Gandhi Road, Gangtok, Sikkim, 737101 [sikkimchamberofcommerce@yahoo.com] with the request to disseminate the contents among its members.

O/c

  
 (P. C. NAYAK)  
 JOINT COMMISSIONER  
 CGST & CX  
 SILIGURI COMMISSIONERATE  
 SILIGURI